

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT 1**

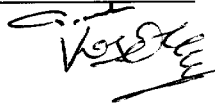

C.P. No. 51/241-242,244/NCLT/AHM/2018

Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER (JUDICIAL)
Hon'ble Mr. PRASANTA KUMAR MOHANTY, MEMBER (TECHNICAL)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.02.2020**

Name of the Company: Krishak Bharati Cooperative Ltd
V/s
Gujarat State Energy Generation Ltd & Others

Section: Section 241-242 & 244 of the Companies Act 2013.

| S.NO. | NAME (CAPITAL LETTERS) | DESIGNATION | REPRESENTATION | SIGNATURE |
|-------|---|-----------------------------|----------------|---|
| 1. | CS MANOJ HURKAT KALPESH GZA | PCS CS | RESPONDENT-1 |  |
| 2. | Chirantan Dave | Advocate for Petitioners | FOR RESP STAFF |  |
| 3. | Kamya A. Shah on behalf of Arun Joshi | | | |

ORDER

The Parties are represented through their respective Counsel(s).

The Respondent Counsel informs that conducting lawyer is not well today. Petitioner Counsel ~~has~~ ^{is having} no objection. Hence, the matter is adjourned.

List the matter on 17.03.2020


(PRASANTA KUMAR MOHANTY)
MEMBER (TECHNICAL)

Dated this the 3rd day of February, 2020


(HARIHAR PRAKASH CHATURVEDI)
MEMBER (JUDICIAL)